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ITEM NO.15

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29665/2012

RAM KUMAR

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P., LUCKNOW & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 16/07/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vivek Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Ld. counsel for the petitioner is directed to take fresh steps
against unserved respondent No. 1 and 2.
List the matter on 29.8.2013.

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|s

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|(SUNIL THOMAS)
|Registrar

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